

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-328

Appeal No - 116/252/ND/2020

IN THE MATTER OF:

Ravi Monga

Vs

ROC

...Applicant

...Respondent

SECTION

U/s. 252

Order delivered on 04.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. ARoC has put in appearance and submits that she has filed the reply through e-filing and undertakes to file the hard copy of the same during the course of the day. Let the same be filed. List the case for 26.02.2020.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Lalit)